

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

ORIGINAL APPLICATION NO. 92 OF 2017 (SZ)

ORIGINAL APPLICATION NO. 23 OF 2018 (SZ)

IN THE MATTER OF:-

Puganur Consumer Protection Council (Regd. No. 32/92P)

Represented by its Advisor S. Vijayakumar,

28/8/ ChinnaKanara Street,

Mayiladuthurai,

Nagapattinam Dist,

Tamil Nadu- 609 001.

Email ID:- rsubbu2014@gmail.com

Phone Number:- 9486382262

---The Applicant

-Vs-

The District Collector,

Mayiladuthurai District,

Mayiladuthurai

The Executive Engineer

Water Resources Department

Cauvery Basin Division (East)

Mayiladuthurai and Ors.

---The Respondents

Report of action taken by Water Resources Department, Cauvery Basin Division(E), Mayiladuthurai based on the orders on O.A 92 of 2017 & 23 of 2018 before the Hon'ble National Green Tribunal, Chennai.

I, Dakshnamoorthy son of Devarajan, age 59, working as Executive Engineer, Water Resources Department, Cauvery Basin Division (East), Mayiladuthurai. I am well acquainted with the facts of this case from the available records. I am filing this interim report on behalf of the Water Resources Department.

In view of the of Hon'ble National Green Tribunal, Southern zone, Chennai order dated on 06.10.2021 & 17.11.2021 and in compliance with recommendations of the joint committee appointed by the Tribunal, this detailed report of actions taken by WRD, Cauvery Basin Division(E), Mayiladuthurai is hereby humbly submitted along with photos (Annexures I & II).

I. Regarding the maintenance of Cauvery River, Pazhancauvery channel and Pattamangalam Channel.

It is submitted that the entire stretch of the river Cauvery from LS 118.400 Km to 130.800 Km has been desilted under the Special desilting scheme 2020-21 and its major channels passing through Mayiladuthurai town viz. Pazhancauvery channel from LS 4.00 Km to 7.20 Km and Pattamangalam channel from LS 0.00 Km to 5.00 Km have been entirely desilted under CDS Maintenance 2020-21.(Photos enclosed as ANNEXURE -I)

It is also submitted that all the desilting works were completed in the month of September 2020 which facilitated all the major tanks (including Mattakulam) in and around the Mayiladuthurai town got filled multiple times during the monsoon.

Since the desilting works can be carried out only once in three years in Rivers and channel, we are adopting blockage removal works annually in Palancauvery and Pattamangalam channel portions in Mayiladuthurai town in order to remove various waste dumped and weeds grown in channels and to ensure free flow of water. As such blockages in the above two channels were removed this year also in the month of June.

II. Regarding removal of encroachments in Cauvery River and Pazhancauvery channel.

It is submitted that, as per *Tamil Nadu Protection of Tanks and Eviction of encroachment rules 2007*, **Form-I** containing the names of encroachers, type of encroachment and its extent with maps have been received from the Revenue department on 21.07.2020. It consists of a total number of 112 encroachments. (Mayiladuthurai Town-71 Nos, Moovalur Village - 41 Nos)

Further the **Form-II** was issued to the various departments concerned and the same was kept in the respective departments notice boards on 10.08.2020.

Meanwhile The District Collector, Nagapattinam has ordered on 23.08.2020, to remove the encroachments other than house holds initially in order to find suitable alternate resettlement to the people occupied in the encroached houses.

It is reported that **Form-III** for all the individual encroachers containing their name, type and extent of encroachments were issued to them on 08.09.2020 with a notice period of 21 days to remove them by themselves.

Since the encroachers have not removed their encroachments even after the notice period, The Executive Engineer, WRD, Cauvery Basin Division(E), Mayiladuthurai had issued an action plan proceedings dated 29.10.2020 to remove the encroachments with immediate effect.

Accordingly the Assistant Engineer,WRD, Irrigation section No-1, Mayiladuthurai along with Revenue Tehsildhar, Police personnel and surveyors has initiated **first phase of the eviction process on 16.11.2020**. Out of 112 notified encroachments in Mayiladuthurai town and Moovalur village, **22 encroachments (other than houses) were removed** in Phase –I (Photos enclosed as ANNEXURE-II).

The **Second phase of eviction carried out on 04.12.2021** by WRD officials in presence of Revenue Divisional Officer, Mayiladuthurai in which 24 nos. of encroachments other than houses such as bamboo thickets, extension walls, fenced lands were evicted in Moovalur village of Mayiladuthurai taluk and district.

It is further submitted that the eviction of remaining 66 nos of encroachments is in pending since most of them are huts, tiled roof and thatched houses. Once we got the resettlement or alternate arrangement plan from the Revenue department for the houses they will be evicted as per the Hon'ble NGT order.

In view of the above, it is therefore prayed that this Honourable Tribunal may be pleased to accept this interim report and may deem fit and proper in the facts and circumstances of this case and thus render justice.



Executive Engineer, PWD, WRD
Cauvery Basin Division(E)
Mayiladuthurai

ANNEXURE- I
DESILTING PHOTOS 2020-21



Cauvery River @ LS 120.400 Km (Before desilting)



Cauvery River @ LS 120.400 Km (After desilting)



Pazhancauvery Channel @ Mayiladuthurai town (Before desilting)



Pazhancauvery Channel @ Mayiladuthurai town (After desilting)



Pazhancavery Channel @ Mayiladuthurai town (During Monsoon)



Pazhancavery channel @ Mayiladuthurai town (After desilting)



Pazhancauvery Channel @ Mayiladuthurai town (After desilting)



Pazhancauvery channel @ Mayiladuthurai town (During Monsoon)



Pazhancavery Channel @ Mayiladuthurai town (During monsoon)



Pattamangalam Channel @ Mayiladuthurai town (During desilting)



Pattamangalam Channel @ Mayiladuthurai town (After desilting)



Pattamangalam Channel @ Mayiladuthurai town (During monsoon)



**Mattakulam tank filled by water from Pazhancauvery Channel on
29.09.2020**



**Mattakulam tank filled by water from Pazhancauvery channel on
29.09.2020**

ANNEXURE- II
EVICTON ON 16.11.2020



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town



Encroachment removal in LB of Cauvery river @ Mayiladuthurai town

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மயிலாடுதுறை காவிரி கரையோரம் ஆக்கிரமிப்பு அகற்றும் பணி துவக்கம்

மயிலாடுதுறை, நவ.17: பசுமை தீர்ப்பாயத்தின் உத்தரவின்படி மயிலாடுதுறை காவிரிகரையோரம் ஆக்கிரமிப்புகள் அகற்றும் பணி நேற்று துவங்கியது. அப்போது ஆக்கிரமிப்பாளர்கள் எதிர்ப்பால் பரபரப்பு ஏற்பட்டது.

மயிலாடுதுறை நகர பகுதியில் உள்ள காவிரி மற்றும் பழங்காவிரி ஆறுகளில் அதிக அளவில் ஆக்கிரமிப்புகள் செய்யப்பட்டு நீர்நிலைகள் பாழாவதை தடுத்து நீர்நிலைகளை பாதுகாக்க வேண்டுமென்று புங்குளூர் நுகர்வோர் பாதுகாப்புக் குழு விஜயகுமார் என்பவர் சென்னை பசுமை தீர்ப்பாயத்தில் வழக்கு தொடர்ந்தார்.

பசுமை தீர்ப்பாயம் காவிரி கரையோரம் உள்ள வீடுகள், கடைகள், கொட்டகைகள் என்று 72 இடங்களும், மூவலூர்பகுதியில் தொடங்கும் பழங்காவிரி ஆற்றின் கரையோரம் 41 இடங்களில் உள்ள ஆக்கிரமிப்புகளை அகற்றுவதற்கு உத்தரவிட்டது. அதனைத்தொடர்ந்து மயிலாடுதுறை வட்டாட்சியர் ஜெனிடாமேரி, பொதுப்பணித்துறை உதவிபொறியாளர் கண்ணதாசன் மற்றும் போலீஸ் பாதுகாப்புடன்

கூறைநாடு, ஆடியபிள்ளையார்கோவில் தெரு, திருமஞ்சன் வீதி தீப்பாய்ந்த அம்மன் காவிரி வடக்கு கரையோரம் ஆற்றையொட்டி கட்டப்பட்டிருந்த கொட்டகைகள், குளியல் அறைகள், ஆக்கிரமித்து வைக்கப்பட்டிருந்த வேலிகள் ஆகியவற்றை பொக்லைன் இயந்திரம் மூலம் அகற்றி வருகின்றனர். குடியிருப்பு வீடுகளை உடனடியாக அகற்றிக்கொள்ள வேண்டும், இல்லை என்றால் அகற்றப்படும் என்று அதிகாரிகள் தெரிவித்தனர். முன்னதாக ஆக்கிரமிப்புகளை அகற்றுவதற்கு பொதுமக்கள் எதிர்ப்பு தெரிவித்தனர். இதனால் அப்பகுதியில் பரபரப்பு ஏற்பட்டது.

▶ மயிலாடுதுறை தீப்பாய்ந்த அம்மன் கோயில் அருகில் காவிரி கரையோரம் ஆக்கிரமிப்பு அகற்றும் பணி நடந்தது.

EVICTON ON 04.12.2021



Encroachment by fencing in LB of Palancauvery channel @Moovalur village



Fenced land recovered in LB of Palancauvery channel @Moovalur village



Encroachment removal in RB of Palancauvery channel @Moovalur village



**Encroached compound wall removed in RB of Palancauvery channel @
Moovalur village**



Encroachment removal in RB of Palancauvery channel @Moovalur village



Encroachment removal in RB of Palancauvery channel @Moovalur village

Verification

I, Mr D.Dakshnamoorthy, Executive Engineer, WRD, Cauvery Basin Division(E),Mayiladuthurai at the seventh respondent herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature: 

Official stamp: